

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/00034/2016

DATED THIS THE 14TH DAY OF DECEMBER, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

M. Selvam,
S/o R. Mani,
Aged about 57 years,
Presently residing at Q-Block,
Door No.3, CPWD quarters,
Vijayanagar, Bangalore-560 040. ..Applicant

(By Paanchanjanya & Associates)

Vs.

1. The Union of India,
Represented by its Secretary,
Government of India,
Ministry of Labour and Employment,
#Shram Shakti Bhavan#, Rafi Marg,
New Delhi # 110 001.

2. Chief Labour Commissioner (Central),
Government of India,
Ministry of Labour and Employment,
#Shram Shakti Bhavan#, Rafi Marg,
New Delhi # 110 001.

3. P.L. Rajendran,
Father's name not known to the applicant,
Major in age,
Deputy Labour Welfare Commissioner (C),
Ordnance Parachute Factory,
Kanpur. ..Respondents.

(By Shri K. Gajendra Vasu, Senior Panel Counsel for R-1 & 2 and
KL.Ramesh, Counsel for R-3)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

1. It is submitted at the bar by both parties that the matter is being resolved and therefore, the learned counsel for the applicant requests for permission to withdraw the OA. Allowed. OA is disposed of as withdrawn. No order as to costs.
2. If the applicant makes a representation to grant him Madurai posting, that also will be considered sensitively by the respondents.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No. 170/00034/2016

Annexure-A1: Copy of Recruitment Rules dated 23.4.2015

Annexure-A2: Copy of transfer policy dt. 30.1.2014

Annexure-A3: Copy of representation dt. 5.10..2015

Annexure-A4: Copy of representation dt. 24.12.2015 with forwarding letter dt.29.12.2015.

Annexure-A5 : Copy of OO.No.10/2013 – posting/Transfer of STS Officers of CLS dt. 16.8.2013

Annexure-A6 : Copy of OO.No.15/2015 – posting/Transfer of Central Labour Service Officers dt. 25.3.2013

Annexure-A7 : Copy of OO.No.10/2015 – posting/Transfer of Central Labour Service Officers dt. 6.5.2015

Annexure-A8 : Copy of OO.No.38/2015 – Transfer/Transfer of STS Grade Officers of CLS dt. 31.12.2015

Annexure-A9 : Copy of OO.No.39/2015 – Promotion cum posting of Central Labour Service Officers dt. 31.12.2015

Annexures with reply statement:

Annexure R1: Copy of OM dated 30.1.2014

Annexure R2: Copy of Office order dated 31.12.2015

Annexure R3: Copy of letter dated 23.8.2012

Annexure R4: Copies of certificates

Annexure R5: Copies of medical certificate

Annexure R6: Copies of representations

Annexure R6: Copies of GSR 310E

Annexures with short reply statement:

Annexure R1: Copy of guidelines.

Annexures with rejoinder :

Annexure A-10: Copy of order dt. 3.4.2007 of Madras Bench in OA.17/2007

Annexure A-11: Copy of order dt. 12.7.2007 of Madras High Court in WP.13022/2007 and MP.No.1 and 2/2007

Annexure-A12 : Copy of OO.No.19/2015 – Transfer/Posting of CLS Officers.

Annexure-A13 : Copy of SP Hospital letter dt.6.2.2016 pertaining to the mother of the applicant

Annexure-A14 : Copy of medical certificate dt. 12.1.2016 about the health of the applicant

Annexure-A15 : Copy of OM. dt. 24.11.2004 Rotation policy for transfer of officers of CSS

Annexure-A16 : Copy of APARs of the applicant from 1.8.2012 to 31.3.2015

Annexures with reply statement:

Annexure R1: Copy of OM dated 30.1.2014

Annexures with rejoinder :

Annexure A-17: Copy of Lr.No.70(7)2011-A1 dt. 29.12.2015 of DYCLC(C)

Annexure A-18: Copy of Medical certificates & prescriptions.

Annexures with additional reply statement by R1 &2:

Annexure R1: Copy of OM dated 30.1.2014

Annexure R2: Copy of work norms

Annexure R3: Copy of order in WP.13914/2016

Annexure R4: Copy of order of Transfer

Annexure R5: Copy of communication dt. 2.5.16

Annexure R6: Copy of communication dt. 7.6.16

Annexures referred to by the applicant in written argument

Annexure-A18 : Copy of medical advice along with prescriptions

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